

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1881
TO BE ANSWERED ON 12.02.2021

Persons affected by Wild Animals

1881. SHRI MANICKAM TAGORE B.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has implemented any scheme for providing *ex-gratia* payment for the persons affected by wild animals;
- (b) if so, the details thereof and total number of *ex-gratia* amount paid for the affected persons in all states for the last three years, State/UT-wise;
- (c) whether the Government has created any criteria under the scheme towards restriction of population in wild area premises; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) The Ministry provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Elephant' and 'Project Tiger' for management of wildlife and its habitats in the country. This includes *ex-gratia* amount to be paid to persons affected due to depredation by wild animals. The details of *ex-gratia* released to the States/UTs under these schemes during the last three years are given in Annexure-I, II and III. Apart from this, States/UTs also pay *ex-gratia* to persons affected by wild animals.
- (c) and (d) The Ministry provides financial assistance to States /UTs for management of wildlife and its habitats, which includes activities like restoration of natural water bodies, creation of artificial ponds, waterholes, and augmenting food/fodder sources at various places within Protected Areas. It also covers construction/erection of physical barriers such as solar powered electric fence, bio-fencing using cactus, boundary wall, animal proof trenches etc. to prevent the entry of wild animals outside forests.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a&b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1881 DUE FOR REPLY ON 12.02.2021 REGARDING “PERSONS AFFECTED BY WILD ANIMALS”.**

Ex-gratia released under Centrally Sponsored Scheme- ‘Development of Wildlife Habitats’ (DWH)

(Rs. In lakh)

Name of State/UTs	2017-18	2018-19	2019-20
Assam	1.50	0	0
Bihar	0	0	2.00
Gujarat	0	22.00	0
Himachal Pradesh	0.50	60.00	5.00
Karnataka	0	0	2.00
Kerala	0	0.50	4.80
Madhya Pradesh	3.80	3.10	2.30
Meghalaya	0	7.00	10.00
Mizoram	4.50	3.00	7.50
Nagaland	20.00	34.00	42.00
Rajasthan	21.00	30.50	22.50
Sikkim	25.50	21.00	31.00
Tamil Nadu	11.00	11.00	11.00
Tripura	0	0	0.40
Uttarakhand	20.00	22.00	16.00
Total	107.80	214.10	156.50

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a&b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1881 DUE FOR REPLY ON 12.02.2021 REGARDING “PERSONS AFFECTED BY WILD ANIMALS”.

Ex-gratia paid under the CSS-Project Elephant

(Rs. in lakh)

Sl. No.	State	2017-18	2018-19	2019-20
1.	Andhra Pradesh	6.00	5.00	70.00
2.	Arunachal Pradesh	25.00	0.00	15.00
3.	Assam	0.00	160.00	0.00
4.	Chhattisgarh	30.00	50.60	0.00
5.	Jharkhand	0.00	0.00	0.00
6.	Karnataka	0.00	0.00	0.00
7.	Kerala	125.00	126.00	150.00
8.	Maharashtra	8.20	20.00	20.00
9.	Meghalaya	30.00	41.00	15.00
10.	Nagaland	11.18	37.68	103.00
11.	Odisha	42.305	80.00	160.00
12.	Tamil Nadu	100.00	100.00	91.00
13.	Tripura	4.00	9.00	10.00
14.	Uttar Pradesh	0.20	0.25	5.00
15.	Uttarakhand	0.00	0.00	0.00
16.	West Bengal	35.00	42.50	50.00
17.	Haryana	0.00	0.00	0.00
18.	Bihar	0.00	0.00	0.00
19.	Rajasthan	0.00	0.00	0.00
20.	Punjab	0.00	0.00	0.00
21.	Madhya Pradesh	0.00	0.00	0.00
22.	Manipur	0.00	0.00	0.00
	Total	416.885	672.03	689.00

Annexure-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (a&b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1881 DUE FOR REPLY ON 12.02.2021 REGARDING “PERSONS AFFECTED BY WILD ANIMALS”.***Ex-gratiapaid underCSS ‘Project Tiger’*

(Rs. in lakh)

S. No.	State	2018	2019	2020
1	Andhra Pradesh	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.00
3	Assam	0.00	0.00	0.00
4	Bihar	0.00	0.00	5.00
5	Chhattisgarh	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00
7	Karnataka	15.00	20.00	0.00
8	Kerala	0.00	0.00	0.00
9	Madhya Pradesh	12.08	4.00	20.00
10	Maharashtra	0.00	360.00	0.00
11	Mizoram	0.00	0.00	0.00
12	Orissa	0.80	0.00	0.00
13	Rajasthan	8.00	20.00	0.00
14	Tamil Nadu	0.00	0.00	4.00
15	Telangana	0.00	0.00	10.00
16	Uttar Pradesh	14.00	10.00	20.00
17	Uttarakhand	3.00	7.00	0.00
18	West Bengal	2.50	0.00	0.00
	Total	55.38	421.00	59.00
